

[*Translation*]

Insurance of Jhuggis in Delhi

9364. SHRI R. N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of FINANCE be pleased to state:

(a) whether jhuggis in Delhi have been insured;

(b) if so, the number of jhuggis insured till April, 1990;

(c) the number of jhuggi-dwellers in Delhi who have filed cases for compensation against out-break of fire during April, 1990 and the total amount of compensation claimed;

(d) whether Government propose to enquire into the reasons for fire so as to find out whether these jhuggis were set on fire intentionally for getting insurance claims; and

(e) if so, the time by which this matter is likely to be enquired into?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHAS-TRI): (a) No, Sir.

(b) Does not arise.

(c) No such application appears to have been received by Government so far.

(d) and (e). Cases have been registered with the Police and are under investigation. However, in the case of fire in jhuggis in Motia Khan, New Delhi, on 23.4.1990, a magisterial enquiry to ascertain the causes of fire and also to recommend broad measures, if any, to minimise the risk of fires in

jhuggis and other similar habitations in Delhi has been ordered. The causes of fires will be known when the reports of investigations are available.

[*English*]

Import of Paraxylene

9365. SHRI S.B. THORAT: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have put import of paraxylene under OGL;

(b) if so, the reasons therefor; and

(c) whether it will result in loss of foreign exchange for the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) No, Sir.

(b) and (c). Does not arise.

Utilisation of Black Money

9366. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of FINANCE be pleased to state:

(a) whether in view of the growing generation of black money in the country, Government are contemplating to bring about a comprehensive and effective fiscal policy for investment of such money for the utilisation of social welfare based schemes;

(b) if so, the salient features of the proposed schemes;

(c) the time by which such schemes are likely to be brought about; and

(d) the concessions incentives proposed to be given to attract the investors for